

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 16TH MARCH, 2021 AT 02.30 P.M. (SECOND SITTING).

I. BUDGET FOR THE YEAR 2021-2022

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2021-2022 and reply by the Finance Minister thereon.

II. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2021-2022.

Demand No.1	A MINISTER	to move that a sum not exceeding ₹82,80,51,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.1- <u>Vidhan Sabha.</u>	Budget Estimates 2021-22 pages 1-5
Demand No.2	A MINISTER	to move that a sum not exceeding ₹157,29,00,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.2- <u>Governor & Council of Ministers.</u>	Budget Estimates 2021-22 Pages 6-15,16-20
Demand No.3	A MINISTER	to move that a sum not exceeding ₹456,69,44,000 for revenue expenditure and ₹38,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.3- <u>General Administration.</u>	Budget Estimates 2021-22 Pages 114-117, 118-135, 221-224, 225-251, 777-778, 1209-1218, 1251-1255
Demand No.4	A MINISTER	to move that a sum not exceeding ₹1573,31,77,000 for revenue expenditure and ₹205,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.4- <u>Revenue.</u>	Budget Estimates 2021-22 Pages 53-60, 61-66, 118-135, 136-142, 225-251, 258-264, 653-737, 748-769, 1007-1013, 1099-1106, 1209-1218, 1225-1234, 1237-1246, 1251-1255, 1263-1264
Demand No.5	A MINISTER	to move that a sum not exceeding ₹261,01,41,000 for revenue expenditure and ₹40,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.5- <u>Excise & Taxation.</u>	Budget Estimates 2021-22 Pages 67-70, 71-77, 81-85, 86-89, 1251-1255

Demand A MINISTER No.6	to move that a sum not exceeding ₹19335,14,97,000 for revenue expenditure and ₹10,32,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>6-Finance.</u>	Budget Estimates 2021-22 Pages 90-93, 94-95, 96-113, 143-154, 252-257, 258-264, 653-737, 1237-1246, 1251-1255
Demand A MINISTER No. 7	to move that a sum not exceeding ₹46,20,20,000 for revenue expenditure and ₹402,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>7-Planning and Statistics.</u>	Budget Estimates 2021-22 Pages 258-264, 1209-1218, 1225-1234, 1296-1296
Demand A MINISTER No.8	to move that a sum not exceeding ₹1436,71,96,000 for revenue expenditure and ₹2035,69,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>8- Buildings & Roads.</u>	Budget Estimates 2021-22 Pages 204-220, 517-527, 1171-1177, 1251-1255, 1256-1258, 1259-1260, 1263-1264, 1269-1270, 1271-1272, 1273-1273, 1289-1289, 1290-1291
Demand A MINISTER No.9	to move that a sum not exceeding ₹17162,01,81,000 for revenue expenditure and ₹445,90,75,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>9-Education.</u>	Budget Estimates 2021-22 Pages 265-340, 1256-1258
Demand A MINISTER No.10	to move that a sum not exceeding ₹678,04,11,000 for revenue expenditure and ₹22,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>10-Technical Education.</u>	Budget Estimates 2021-22 Pages 341-367, 1256-1258
Demand A MINISTER No.11	to move that a sum not exceeding ₹372,73,10,000 for revenue expenditure and ₹55,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>11- Sports & Youth Welfare.</u>	Budget Estimates 2021-22 Pages 368-390, 1256-1258
Demand A MINISTER No.12	to move that a sum not exceeding ₹66,28,07,000 for revenue expenditure and ₹50,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>12- Art & Culture.</u>	Budget Estimates 2021-22 Pages 391-406, 1256-1258

Demand A MINISTER No.13	to move that a sum not exceeding ₹6177,81,73,000 for revenue expenditure and ₹1158,73,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.13- <u>Health.</u>	Budget Estimates 2021-22 Pages 407-489, 490- 499, 1251-1255, 1259-1260
Demand A MINISTER No 14	to move that a sum not exceeding ₹134,73,45,000 for revenue expenditure and ₹1000,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.14 – <u>Urban Development.</u>	Budget Estimates 2021-22 Pages 528-561, 1265- 1265
Demand A MINISTER No.15	to move that a sum not exceeding ₹4101,10,00,000 for revenue expenditure and ₹5,00,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.15- <u>Local Government.</u>	Budget Estimates 2021-22 Pages 225-251, 528- 561, 1251-1255
Demand A MINISTER No.16	to move that a sum not exceeding ₹67,90,58,000 for revenue expenditure and ₹5,01,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. 16- <u>Labour.</u>	Budget Estimates 2021-22 Pages 614-652, 1137- 1155, 1251-1255, 1271-1272
Demand A MINISTER No.17	to move that a sum not exceeding ₹882,49,84,000 for revenue expenditure and ₹2,00,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. 17- <u>Employment.</u>	Budget Estimates 2021-22 Pages 614-652, 1251- 1255
Demand A MINISTER No.18	to move that a sum not exceeding ₹760,29,44,000 for revenue expenditure and ₹107,68,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.18- <u>Industrial Training.</u>	Budget Estimates 2021-22 Pages 614-652, 1271- 1272
Demand A MINISTER No.19	to move that a sum not exceeding ₹522,90,20,000 for revenue expenditure and ₹2,61,20,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.19- <u>Welfare of SCs & BCs.</u>	Budget Estimates 2021-22 Pages 576-613, 1267- 1268

Demand A MINISTER No.20	to move that a sum not exceeding ₹7800,59,02,000 for revenue expenditure and ₹34,65,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>20- Social Security & Welfare.</u>	Budget Estimates 2021-22 Pages 653-737, 770- 776, 1269-1270
Demand A MINISTER No.21	to move that a sum not exceeding ₹1474,13,20,000 for revenue expenditure and ₹146,87,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>21- Women & Child Development.</u>	Budget Estimates 2021-22 Pages 653-737, 738- 747, 1269-1270
Demand A MINISTER No.22	to move that a sum not exceeding ₹168,91,31,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>22- Welfare of Ex-servicemen.</u>	Budget Estimates 2021-22 Pages 653-737
Demand A MINISTER No.23	to move that a sum not exceeding ₹665,47,20,000 for revenue expenditure and ₹15233,28,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>23-Food & Supplies.</u>	Budget Estimates 2021-22 Pages 945-954, 1235- 1236, 1237-1246, 1275-1275
Demand A MINISTER No.24	to move that a sum not exceeding ₹3066,14,36,000 for revenue expenditure and ₹1915,02,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>24-Irrigation.</u>	Budget Estimates 2021-22 Pages 1050-1087, 1088- 1095, 1099-1106, 1278-1279, 1280- 1281, 1282-1283
Demand A MINISTER No.25	to move that a sum not exceeding ₹462,03,48,000 for revenue expenditure and ₹20,01,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>25- Industries.</u>	Budget Estimates 2021-22 Pages 192-194, 1121- 1136, 1137-1155, 1237-1246, 1286- 1286, 1288-1288
Demand A MINISTER No.26	to move that a sum not exceeding ₹233,95,71,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>26- Mines & Geology.</u>	Budget Estimates 2021-22 Pages 1156-1164

Demand No.27	A MINISTER	to move that a sum not exceeding ₹3301,07,28,000 for revenue expenditure and ₹10,01,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.27- <u>Agriculture.</u>	Budget Estimates 2021-22 Pages 779-840, 841-854, 955-960, 985-987, 1096-1098, 1273-1273
Demand No.28	A MINISTER	to move that a sum not exceeding ₹1186,52,71,000 for revenue expenditure and ₹ 38,01,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.28- <u>Animal Husbandry & Dairy Development.</u>	Budget Estimates 2021-22 Pages 855-889-, 890-893, 1274-1274
Demand No.29	A MINISTER	to move that a sum not exceeding ₹124,59,90,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.29- <u>Fisheries.</u>	Budget Estimates 2021-22 Pages 894-910, 955-960
Demand No.30	A MINISTER	to move that a sum not exceeding ₹655,17,31,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.30- <u>Forests & Wildlife.</u>	Budget Estimates 2021-22 Pages 841-854, 911-944
Demand No.31	A MINISTER	to move that a sum not exceeding ₹14,14,85,175 for revenue expenditure be granted to the Governor to defray charges that will come in Hon'ble course of payment for the year 2021-22 in respect of charges under Demand No.31- <u>Ecology & Environment.</u>	Budget Estimates 2021-22 Pages 1194-1208
Demand No.32	A MINISTER	to move that a sum not exceeding ₹5836,16,50,000 for revenue expenditure and ₹150,01,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.32- <u>Rural and Community Development.</u>	Budget Estimates 2021-22 Pages 988-999, 1000-1006, 1014-1047, 1048-1049, 1247-1248, 1277-1277
Demand No.33	A MINISTER	to move that a sum not exceeding ₹504,20,60,000 for revenue expenditure and ₹121,29,60,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.33- <u>Co-operation.</u>	Budget Estimates 2021-22 Pages 961-984, 1271-1272, 1276-1276, 1287-1287
Demand No.34	A MINISTER	to move that a sum not exceeding ₹2328,61,20,000 for revenue expenditure and ₹396,92,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No.34- <u>Transport.</u>	Budget Estimates 2021-22 Pages 78-80, 1165-1170, 1178-1187, 1289-1289, 1292-1293

Demand No.35	A MINISTER	to move that a sum not exceeding ₹79,31,50,000 for revenue expenditure and ₹33,60,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>35- Tourism.</u>	Budget Estimates 2021-22 Pages 1219-1224, 1295-1295
Demand No.36	A MINISTER	to move that a sum not exceeding ₹5605,88,96,000 for revenue expenditure and ₹235,01,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>36- Home.</u>	Budget Estimates 2021-22 Pages 155-183, 225-251, 1249-1249, 1251-1255
Demand No.37	A MINISTER	to move that a sum not exceeding ₹108,73,75,000 for revenue expenditure and ₹11,50,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>37- Elections.</u>	Budget Estimates 2021-22 Pages 41-52, 1251-1255
Demand No.38	A MINISTER	to move that a sum not exceeding ₹2030,34,50,000 for revenue expenditure and ₹1393,51,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>38- Public Health & Water Supply.</u>	Budget Estimates 2021-22 Pages 500-516, 1261-1262, 1282-1283
Demand No.39	A MINISTER	to move that a sum not exceeding ₹212,34,00,000 for revenue expenditure and ₹88,10,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>39- Information & Publicity.</u>	Budget Estimates 2021-22 Pages 391-406, 562-575, 1266-1266
Demand No.40	A MINISTER	to move that a sum not exceeding ₹6452,78,11,000 for revenue expenditure and ₹763,41,41,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>40- Energy & Power.</u>	Budget Estimates 2021-22 Pages 1107-1110, 1111-1120, 1180-1193, 1284-1284, 1285-1285, 1294-1294
Demand No.41	A MINISTER	to move that a sum not exceeding ₹102,74,00,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>41- Electronics & IT.</u>	Budget Estimates 2021-22 Pages 1137-1155

Demand A MINISTER No.42	to move that a sum not exceeding ₹879,00,01,000 for revenue expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>42- Administration of Justice.</u>	Budget Estimates 2021-22 Pages 21-40, 1251- 1255, 1263-1264
Demand A MINISTER No.43	to move that a sum not exceeding ₹290,01,90,000 for revenue expenditure and ₹100,00,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>43- Prisons.</u>	Budget Estimates 2021-22 Pages 184-191, 1251- 1255, 1263-1264
Demand A MINISTER No.44	to move that a sum not exceeding ₹36,06,41,000 for revenue expenditure and ₹1,50,00,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>44- Printing & Stationery.</u>	Budget Estimates 2021-22 Pages 195-203, 265- 340, 1250-1250
Demand A MINISTER No.45	to move that a sum not exceeding ₹1239,42,61,000 for capital expenditure be granted to Hon'ble Governor to defray charges that will come in the course of payment for the year 2021-22 in respect of charges under Demand No. <u>45-Loans & Advances by State Government.</u>	Budget Estimates 2021-22 Pages 1301-1311

CHANDIGARH:
THE 15TH MARCH, 2021.

RAJENDER KUMAR NANDAL,
SECRETARY.